

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Contempt Application (IBC)/7/2024 in Company Petition IB/230/2022
NAME OF THE COMPANY	Mahimegha Agritech Pvt Ltd
NAME OF THE PETITIONER(S)	Novel Tech Feeds Pvt Ltd
NAME OF THE RESPONDENT(S)	Mahimegha Agritech Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Contempt Application (IBC)/7/2024

Present: Ld. Counsel Mr. N. B Sudarshan for the Applicant.

Ld. Counsel Mr. Maharshi Viswaraj for the Respondent.

Ld. Counsel Mr. Maharshi Viswaraj has taken service on behalf of the Respondent. Let Vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 06.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)